

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3375
ANSWERED ON:10.12.2009
REMOVAL OF EXCLUSION CLASS
Muttamwar Shri Vilas Baburao

Will the Minister of TEXTILES be pleased to state:

(a) whether Confederation of Indian Textile Industry (CITI) has demanded the removal of exclusion class in the Foreign Trade Policy (FTP) that bars textile units availing the benefits under Technology Upgradation Fund Scheme (TUFS); and

(b) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): The Confederation of Indian Textile Industry (CITI) has requested the Government for removal of the restrictive clause in the Foreign Trade Policy (FTP) 2009-14 that bars units availing Technology Upgradation Fund Scheme (TUFS) benefits from getting zero duty benefit of imports under EPCG Scheme. Government has not taken any decision in this regard.